

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE

5th March
FEBRUARY, 1984.

NOTIFICATION
(INCOME-TAX)

No. 5681 (F.No.197/27/83-IT(A1): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Indian Standards Institution" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1984-85.

(R. K. TELARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri R.K. Satia, Director (Accounts), Indian Standards Institution Nanak Sharan, 9, Bahadur Shah Zafar Marg, New Delhi, with ref. to his letter dated 11.8.82.
2. The Commissioner of Income-tax, Delhi-VI, New Delhi, with ref. to his letter No. CIT/D-VI/83-84/TL(130)/2933 dt. 26.11.1983.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Awan-e-Chalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dts. of Ins.(R&S&PR), New Delhi (5 copies).
9. Director of Training, IAS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K. Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
SECTION OFFICER
I.T.(A1)SECTION

भारत के राजपत्र के भाग 11, खण्ड 3(ii) में प्रकाशनाई

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

5th March
नई दिल्ली, दिनांक फरवरी, 1984

अधिसूचना
(अयकर)

सं० 568/ 197/27/83-ज०फ०(नि०-1) 1 अयकर
अधिनियम, 1961 (1961 का #43) की धारा 10 की उपधारा (23ग)
के खण्ड (iv) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार,
एतद्वारा, उक्त खण्ड के प्रयोजनार्थ, "इंडियन स्टैंडर्ड्स इन्स्टिट्यूट ऑफ
फर निर्धारण वर्ष 1982-83 से 1984-85 तक के दौरान होने वाली
अयकर के लिए अधिसूचित करती है ।

2-5/2
(अ० के० तिवारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

दिग रोड, मयापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि औजी पाठानुसार प्रेषित ।